

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1108 of 2019

IN THE MATTER OF:

Arjun **...Appellant**

Vs

Anand Nirogdham Hospital Pvt. Ltd. **....Respondent**

Present:

For Appellant: Mr. Sanchit Garga and Mr. Anuvansh Gupta,
Advocates.

For Respondent: Mr. Abhishek Anand and Mr. Sumit Bindal,
Advocates.

ORDER

04.03.2020 Learned Counsel for the Respondent states that yesterday Settlement Agreement has been signed by the parties. Learned Counsel for the Appellant says that his client is yet to inform him.

List the Appeal in 'Orders' category on **5th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)